

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 08.06.2017

ORDER NO. 74 of 2017


Hon'ble President is pleased to order the following sitting commencing from **10.07.2017 to 14.07.2017 or till further orders, whichever is earlier, for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. K. Choudhary, Member (J) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 10.07.2017 to 14.07.2017	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


(A.Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/
Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard
File/Office Copy.


Dy. Registrar